

INDIANS IN KENYA

*257. { Shri Amjad Ali:
Shrimat. Ila Palchowdhury:

Will the Prime Minister be pleased to state:

(a) whether Sri Jaswant Singh, an Indian Barrister of Nairobi has been served with an order of the Principle Immigration officer Kenya not to enter Kenya and has been declared a prohibited immigrant;

(b) whether any reason has been assigned for such an order; and

(c) the steps taken in the matter?

The Parliamentary Secretary to the Minister of External Affairs (Shri Sadath Ali Khan): (a) Yes.

(b) No.

(c) The matter is under consideration.

INDIANS IN MALAYA

*258. Shri Radha Raman: Will the Prime Minister be pleased to state:

(a) whether a deputation of Malayan Indian Congress met him on his way back from Djakarta to discuss some matters relating to Indian Nationals in Malaya;

(b) if so, the nature of matters discussed; and

(c) whether any discussion was held about their nationality in future?

The Parliamentary Secretary to the Minister of External Affairs (Shri Sadath Ali Khan): (a) to (c). The Prime Minister met some members of the Malayan Indian Congress at Penang recently. The general situation in Malaya was discussed and the President of the Malayan Indian Congress explained the policy that they were adopting. No specific problems were discussed.

TEXTILE ENQUIRY COMMITTEE'S REPORT

*259 Shri Morarka: Will the Minister of Commerce and Industry be pleased to state:

(a) whether the attention of Government has been drawn to para 105

of the Textile Enquiry Committee's Report recommending Governmental efforts for facilitating the conclusion of direct sales agreements between the central co-operative organisations and the more reputed yarn producers; and

(b) the steps Government propose to take to implement the above recommendation?

The Deputy Minister of External and Industry (Shri Kanungo): (a) and (b). The Report of the Textile Enquiry Committee is still under the consideration of the Government of India.

GOA

*260. Shri Raghunath Singh: Will the Prime Minister be pleased to state whether it is a fact that the Goan Government has recently despatched about 2,000 soldiers to Daman?

The Deputy Minister of External Affairs (Shri Anil K. Chanda): From information available with Government, on the pretext that aggression was being planned against Daman, the Portuguese authorities are believed to have re-inforced the existing armed forces there by about 200 men.

VISIT OF PRIME MINISTER OF GOLD COAST

*261. Shri B. D. Shastri: Will the Prime Minister be pleased to state:

(a) whether the Prime Minister of the Gold Coast is visiting this country some time in March 1955;

(b) if so, whether he is coming at the invitation of Government; and

(c) what is the main purpose of his visit to this country?

The Deputy Minister of External Affairs (Shri Anil K. Chanda): (a) to (c). The Gold Coast Prime Minister,

Dr. Kwame Nkrumah, has expressed his willingness to pay a goodwill visit to India at the invitation of the Government of India but the time of the visit has not yet been settled.

BOUNDARY DISPUTES

*262 { Shri M. S. Gurupadaswamy:
Dr. Ram Subhag Singh:
Shri Sarangadhar Das:

Will the Prime Minister be pleased to state:

(a) whether a Conference of the Financial Commissioners of the East and West Punjabs was held in the first week of January, 1955;

(b) if so, the items discussed; and

(c) the decisions, if any, taken?

The Parliamentary Secretary to the Minister of External Affairs (Shri Sadath Ali Khan): (a) to (c). A meeting was held between the Financial Commissioners of Punjab (I) and Punjab (P) in Chandigarh on the 7th January, 1955, to continue the discussions between them which are being held periodically in respect of outstanding boundary disputes on the Punjab (I)—Punjab (P) border. Another meeting has since been held between them in Jullundur on the 3rd February, 1955. A statement is laid on the Table of the House giving a list of items discussed at these meetings. [See Appendix II, annexure No. 31.]

The two Financial Commissioners do not take any decisions. They are required only to make recommendations to their respective Central Governments. The Governments of India and Pakistan will discuss these recommendations when the talks between the two Financial Commissioners have concluded. Negotiations between the two Financial Commissioners are still continuing.

CHILDREN'S FILMS SOCIETY

*263. { Shri Ibrahim:
Shri K. C. Sodhia:

Will the Minister of Information and Broadcasting be pleased to refer to the reply given to 'Starred' Question No. 149 on the 18th November, 1954 and state:

(a) whether Government have granted any aid to the Children's Films Society; and

(b) if so, the amount granted for the current financial year and the conditions attached to it?

The Minister of Information and Broadcasting (Dr. Keskar): (a) and (b). The Children's Film Society has not yet been registered. Provision has been made in the Budget Estimates for 1955-56 for a sum of Rs. 1,82,500. Grants are to be made on the basis indicated in my answer to starred question No. 149 on 18th November, 1954.

FLOOD CONTROL SCHEMES

*264. Shri Bibhuti Mishra: Will the Minister of Irrigation and Power be pleased to state:

(a) whether it is a fact that Government have solicited Pakistan's co-operation in the schemes for controlling floods in North Bengal; and

(b) if so, how far Pakistan Government has responded in the matter?

The Deputy Minister of Irrigation and Power (Shri Hathi): (a) In view of the extensive and frequent damage in East and West Bengal caused by floods in the Ganga and the Brahmaputra, the Govt. of India have suggested to the Govt. of Pakistan the desirability of formulating on a co-operative basis flood control measures on the two rivers.

(b) A reply is awaited from the Government of Pakistan.